

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 422**  
**ANSWERED ON – 25/07/2024**

**INCREASE IN POCSO CASES**

422. SHRI SANJAY SINGH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of total cases registered under POCSO Act since 2019 till date, State-wise and year-wise;
- (b) the details of Fast Track Special Courts for POCSO cases, State-wise; and
- (c) the details of total cases registered under POCSO Act in these courts during the said period along with the number of cases disposed of till date, State-wise?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

(a) to (c) : Pursuant to the Criminal Law Amendment Act, 2018, the Central Government is implementing a Centrally Sponsored Scheme for setting up of Fast Track Special Courts (FTSCs) including exclusive POCSO Courts since October, 2019 for expeditious trial and disposal of pending cases pertaining to Rape and Protection of Children from Sexual Offences (POCSO) Act in a time-bound manner. As per the information received from the High Courts, as on 31/5/2024, 410 exclusive POCSO Courts have been made functional across the country. Out of 299759 cases registered, a total number of 162497 cases have been disposed of since 2019. State-wise details of the number of exclusive POCSO courts and the total number of cases registered and disposed of under exclusive POCSO Courts till 31.05.2024 are at **Annexure**.

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Sl.No.	State/UT	No. of exclusive POC SO Courts	Cases registered under exclusive POC SO Courts since 2019 till 31.05.2024	Cumulative Disposal by exclusive POC SO Courts since 2019 till 31.05.2024
1	Andhra Pradesh	16	11774	4899
2	Assam	17	11756	5893
3	Bihar	46	30203	11798
4	Chandigarh	0	0	0
5	Chhattisgarh	11	5749	4044
6	Delhi	11	3985	1262
7	Goa	0	34	34
8	Gujarat	24	14524	9793
9	Haryana	12	7649	4675
10	Himachal Pradesh	3	1504	1126
11	J&K	2	421	101
12	Jharkhand	16	7663	4537
13	Karnataka	17	9947	6657
14	Kerala	14	7983	6123
15	Madhya Pradesh	57	29419	22456
16	Maharashtra	7	12991	11530
17	Manipur	0	0	0
18	Meghalaya	5	1509	462
19	Mizoram	1	83	55
20	Nagaland	0	3	3
21	Odisha	23	15989	9521
22	Puducherry	1	292	83
23	Punjab	3	2430	2061
24	Rajasthan	30	14938	10138
25	Tamil Nadu	14	11679	7225
26	Telangana	0	2731	2731
27	Tripura	1	273	186
28	Uttarakhand	0	0	0
29	Uttar Pradesh	74	90822	34998
30	West Bengal	5	3408	106
31	A&N Islands*	0	0	0
32	Arunachal Pradesh*	0	0	0
	<b>TOTAL</b>	<b>410</b>	<b>299759</b>	<b>162497</b>

\*Union Territory of A&N Islands and the State of Arunachal Pradesh have not joined the Scheme.